

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1673
TO BE ANSWERED ON 16th DECEMBER, 2022**

APPOINTMENT OF CHAIRPERSON IN FSSAI

**1673. SHRI BALUBHAU ALIAS SURESH
NARAYAN DHANORKAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that the Food Safety and Standards Authority of India (FSSAI) has not had regular chairperson since December 2021;
- (b) if so, the reasons therefor, and the details of the official acting as the chairperson of FSSAI;
- (c) whether the Government proposes to appoint a new/regular chairperson of FSSAI; and
- (d) if so, the details thereof, and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): The post of Chairperson of the Food Safety and Standards Authority of India (FSSAI) became vacant on 27.11.2021 upon the completion of the tenure of the previous Chairperson. Secretary, Department of Health & Family Welfare has been assigned the additional charge of Chairperson, FSSAI.

The process for selection of a new Chairperson was initiated by the Ministry in May, 2021, and the proposal was submitted for placing the matter before the Selection Committee, whose recommendations were submitted to Appointments Committee of the Cabinet (ACC). Upon the request to send a wider panel of names the process was initiated afresh.

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